

The High Court of Kerala

Kochi- 682 031  
Dated- 22.6.2017

Proceedings

High Court establishment- promotion to the category of Private Secretary to Judge and Personal Assistant (Selection Grade) to Judge, High Court- orders issued.

Read :- 1. Rule 21 of the Kerala High Court Service Rules, 2007.  
2. High Court proceedings No.A5-807/2016 dated 9.6.2017.

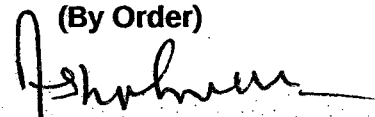
Order No.A5-43891/2015

The existing vacancies of Private Secretary to Judge and Personal Assistant (Selection Grade) to Judge in the High Court are filled up on temporary basis under the Rule read (1) above as follows:

1. Smt.Sunitha A.K., Personal Assistant (Selection Grade) to Judge, High Court in the scale of pay of Rs.39500-83000 with compensatory allowance of Rs.700/- per month is promoted as Private Secretary to Judge, High Court in the scale of pay of Rs.45800-89000 with compensatory allowance at the same rate on temporary basis vice Smt.N.Jayalekshmy., Private Secretary to Judge appointed by transfer as Filing Scrutiny Officer on temporary basis and given actual posting as per the High Court proceedings read above. Smt.Sunitha A.K. will hand over the charge of Personal Assistant (Selection Grade) to Judge, High Court to Smt.Deepa V.G.(Sl.No.2) and will take charge as Private Secretary to Judge from Smt.L.Usha, Private Secretary to Judge, High Court, forthwith.

2. Smt.Deepa V.G., Personal Assistant (Grade I) to Judge, High Court in the scale of pay of Rs.32300-68700 with compensatory allowance of Rs.700/- per month is promoted as Personal Assistant (Selection Grade) to Judge, High Court in the scale of pay of Rs. 39500-83000 with compensatory allowance at the same rate on temporary basis vice Smt.Sunitha A.K, Personal Assistant (Selection Grade) to Judge, High Court promoted as Private Secretary to Judge on temporary basis as above. Smt.Deepa V.G. will take charge as Personal Assistant (Selection Grade) to Judge, High Court from Smt.Sunitha A.K.(Sl.No.1) forthwith.

(By Order)



Ashok Menon  
Registrar General

To

The persons concerned.  
The Accountant General (A& E), Kerala, Thiruvananthapuram (3 copies)  
The Sub Treasury Officer, Ernakulam  
The Private Secretary to the Chief Justice, High Court  
The Personal Assistant to the Chief Justice, High Court  
The Confidential Assistants to the Registrars, High Court  
The I.T. Section, High Court (for publishing in the High Court website.)

(p.t.o.)

The Finance Wing, High Court.  
The G (Accounts- I, II & III) Sections, High Court  
The A1, A2, A3, A4 & A6 seats, High Court  
The Administrative Records Section, High Court  
The File/Stock File.